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Title: Election of Two Members from Lok Sabha to the National Tiger Conservation Authority.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to move the following:

"That in pursuance of clause (c) of sub-section (2) of section 38L of the Wild Life (Protection) Act,1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act."

MR. CHAIRMAN: The question is:

"That in pursuance of clause (c) of sub-section (2) of section 38L of the Wild Life (Protection) Act,1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act."

The motion was adopted.

...(Interruptions)

MR. CHAIRMAN: Now, we will take up 'Zero Hour' matters – Shri Rajnath Singh.

...(Interruptions)

श्री राजनाथ सिंह (ग़ाज़ियाबाद): माननीय सभापति महोदय, मैं एन.एच.-24 और एन.एच.-58 की ओर आपका ध्यान आकर्षित करना चाहता हूँ। ...(व्यवधान)

MR. CHAIRMAN: Nothing will go on record except what Shri Rajnath Singh says.

*(Interruptions)** *â€*!